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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 183 of 2017 with C.P. No. 68/241-246/NCLT/AHM/2017




Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017**

Name of the Company: Shailesh P Gonawala & Ors.
V/s.
Shree Saisang Associates Pvt Ltd. & Ors.

Section of the Companies Act: Section 241-246 r/w 213, 447, 448 of the
Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	R-2, 24 & 7	
2.	BHAIRAV H. SHUKLA	PCS	R-3	
3.	S. Suriyanarayanan	PCS	Respondents	

ORDER

Learned Advocate Mr. S. Suriyanarayanan present for Original Petitioners. Learned PCS Mr. Dhiren Dave present for Original Respondents no. 2 and 4 to 7. Learned PCS Mr. Bhairav Shukla present for Respondent no. 3. None present for other Respondents.

Heard arguments of Learned PCS for Respondents no. 2 and 4 to 7.

Heard reply arguments of Learned Counsel for Petitioners.

For filing of written arguments of both sides.

List the matter on 21.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of September, 2017.